



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Retirement of officers/officials from the Government service on superannuation.

Government Order No: 3674 LD (Estt) of 2017.
Dated : 17 - 08 - 2017.

In terms of Article 285 of the Jammu and Kashmir Civil Service Regulations, volume -I, the names of the following officers/officials are notified who have to retire on superannuation on the dates indicated against each:-

S.No.	Name of the Officer/Officials with designation S/Shri.	Date of Birth	Date of retirement
1.	Gh. Mohi-ud-Din Bhat, Deputy Secretary, J&K Legislative Assembly	30-01-1958	31-01-2018
2.	Anis-ul-Rehman Reshi, Deputy Secretary, State Legal Services Authority	03-01-1958	31-01-2018
3.	Gh. Mohammad Bhat, Editor, J&K Legislative Assembly	04-01-1958	31-01-2018
4.	Mohammad Ali Dar, Legal Assistant, Department of Law, Justice and Parliamentary Affairs	29-01-1958	31-01-2018
5.	Gh. Mohammad Bhat, Legal Assistant, Department of Law, Justice and Parliamentary Affairs	05-03-1958	31-03-2018
6.	Rafiq Ahmad Sheikh, Legal Assistant, Urdu Coordination Cell	01-04-1958	31-03-2018
7.	Smt. Kewal Kumari, Translator, J&K Legislative Assembly	25-03-1958	31-03-2018
8.	Ali Mohammad Mir, Watch & Ward Assistant, J&K Legislative Council	28-03-1958	31-03-2018
9.	Uttam Chand, Watch & Ward Assistant, J&K Legislative Council.	02-03-1958	31-03-2018

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